

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.06.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 286/9/HDB/2019
NAME OF THE COMPANY	Buildmate Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Mahalakshmi Salloys And Metals Pvt Ltd
NAME OF THE RESPONDENT(S)	Buildmate Projects Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ritesh Mittal	CA.	mrriteshmittal@gmail.com 9885377421	Ritesh .
Mohan Rao		AGANAGAR	Mohan Rao

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mohan Rao		7675989911	Mohan Rao

ORDER

PCS representing Operational Creditor present. Mr. Mohan Rao representing Corporate Debtor as Advisor present and prayed time for engaging the counsel. At request time is enlarged. Put up the matter on 16.07.2019.



MEMBER JUDICIAL

AS